

ITEM NO.1+49

COURT NO.3

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7389/2024

[Arising out of impugned final judgment and order dated 26-07-2022 in WPC No. 6861/2021 passed by the High Court of Orissa at Cuttack]

STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

PANCHANAN PANDA

Respondent(s)

[FOR DIRECTIONS]

IA No. 167595/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 7311/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 168349/2023

IA No. 168349/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8261/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 61107/2024

IA No. 61107/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7377/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 198778/2023

IA No. 198778/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9811/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

57050/2024

IA No. 57050/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13021/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 106466/2024

IA No. 106466/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11829/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96165/2024

IA No. 96165/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11830/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99111/2024

IA No. 99111/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11828/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96189/2024

IA No. 96189/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11628/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 101241/2024

IA No. 101241/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12877/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 112273/2024

IA No. 112273/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 12216/2024 (XI-A)
FOR
FOR CONDONATION OF DELAY IN FILING ON IA 176884/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
176885/2024
IA No. 176884/2024 - CONDONATION OF DELAY IN FILING
IA No. 176885/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11552/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106969/2024
IA No. 106969/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11629/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
104052/2024
IA No. 104052/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 11024/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
105215/2024
IA No. 105215/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 52001/2023 (XI-A)
FOR ADMISSION and I.R.
IA No. 265452/2023 - CONDONATION OF DELAY IN FILING

Diary No(s). 36082/2024 (XI-A)
IA No.250398/2024-CONDONATION OF DELAY IN FILING and IA
No.250399/2024-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 271686/2024 - CONDONATION OF DELAY IN FILING
IA No. 250398/2024 - CONDONATION OF DELAY IN FILING
IA No. 250399/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

SLP(C) No. 4230/2020 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

18830/2020

IA No. 18830/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 3644/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 14038/2020

IA No. 14038/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4229/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 18683/2020

IA No. 18683/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4231/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22741/2020

IA No. 22741/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4733/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22658/2020

IA No. 22658/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4734/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 23020/2020

IA No. 23020/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4735/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22998/2020

IA No. 22998/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4736/2020 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22421/2020

IA No. 22421/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 4731/2020 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 22914/2020

IA No. 22914/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8344/2020 (XI-A)

IA No. 54614/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9054/2023 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 150218/2022

SLP(C) No. 15401/2023 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7172/2024 (XI-A)

Only

FOR CONDONATION OF DELAY IN FILING ON IA 107055/2023

FOR CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS ON IA 107057/2023

SLP(C) No. 14208/2023 (XI-A)

SLP(C) No. 7174/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7175/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7176/2024 (XI-A)

SLP(C) No. 15402/2023 (XI-A)

SLP(C) No. 7177/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

67874/2023

IA No. 67874/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7165/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 67409/2023

IA No. 67409/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11479/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 79977/2023

IA No. 79977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7169/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 77441/2023

IA No. 77441/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7170/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 75145/2023

IA No. 75145/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7190/2024 (XI-A)

[TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76784/2023

IA No. 76784/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15391/2023 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120906/2023

IA No. 120906/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7195/2024 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
153746/2023**

**IA No. 153746/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 15657/2023 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
122000/2023**

**IA No. 122000/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7196/2024 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155595/2023**

**IA No. 155595/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7234/2024 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
153520/2023**

**IA No. 153520/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 11478/2023 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79052/2023**

**IA No. 79052/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 11477/2023 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
88440/2023**

**IA No. 88440/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7235/2024 (XI-A)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
155780/2023**

IA No. 155780/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

SLP(C) No. 7236/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
153932/2023
IA No. 153932/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7191/2024 (XI-A)
FOR ADMISSION and I.R. and IA No.102668/2023-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT
IA No. 102668/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7192/2024 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 103238/2023 FOR
EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
103242/2023
IA No. 103242/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7193/2024 (XI-A)
[TO
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
119293/2023
IA No. 119293/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 15403/2023 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
88907/2023
IA No. 88907/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7194/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
120519/2023
IA No. 120519/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7197/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

113308/2023

IA No. 113308/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7198/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 123546/2023

IA No. 123546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7199/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111466/2023

IA No. 111466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7238/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131172/2023

IA No. 131172/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7200/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117283/2023

IA No. 117283/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7239/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 119642/2023

IA No. 119642/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6426/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132091/2023

IA No. 132091/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7241/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
142546/2023
IA No. 142546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7242/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
158844/2023
IA No. 158844/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7243/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
163856/2023
IA No. 163856/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7257/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
158626/2023
IA No. 158626/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7258/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
170039/2023
IA No. 170039/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7259/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 7260/2024 (XI-A)

SLP(C) No. 7244/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
149098/2023
IA No. 149098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

**SLP(C) No. 7245/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7262-7274/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
166084/2023
IA No. 166084/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7307/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
160908/2023
IA No. 160908/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7254/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 7309/2024 (XI-A)

**SLP(C) No. 7255/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
150873/2023
IA No. 150873/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7201/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7251/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165987/2023
IA No. 165987/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7252/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
167335/2023
IA No. 167335/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7313/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
161270/2023
IA No. 161270/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7314/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
168872/2023
IA No. 168872/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7253/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165879/2023
IA No. 165879/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7315/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
165358/2023
IA No. 165358/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 3643/2020 (XI-A)

SLP(C) No. 3807/2023 (XI-A)

SLP(C) No. 7372/2024 (XI-A)

SLP(C) No. 7373/2024 (XI-A)

SLP(C) No. 7374-7375/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
67553/2023
FOR impleading party ON IA 89077/2024
FOR INTERVENTION/IMPLEADMENT ON IA 89077/2024
FOR impleading party ON IA 89905/2024
FOR INTERVENTION/IMPLEADMENT ON IA 89905/2024
FOR impleading party ON IA 90690/2024
FOR INTERVENTION/IMPLEADMENT ON IA 90690/2024

FOR impleading party ON IA 90701/2024
FOR INTERVENTION/IMPLEADMENT ON IA 90701/2024
FOR impleading party ON IA 90744/2024
FOR INTERVENTION/IMPLEADMENT ON IA 90744/2024
FOR impleading party ON IA 90920/2024
FOR INTERVENTION/IMPLEADMENT ON IA 90920/2024
FOR impleading party ON IA 91340/2024
FOR INTERVENTION/IMPLEADMENT ON IA 91340/2024
FOR impleading party ON IA 91344/2024
FOR INTERVENTION/IMPLEADMENT ON IA 91344/2024
FOR INTERVENTION APPLICATION ON IA 184401/2024
FOR INTERVENTION APPLICATION ON IA 192977/2024
IA No. 67553/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 192977/2024 - INTERVENTION APPLICATION
IA No. 184401/2024 - INTERVENTION APPLICATION
IA No. 90920/2024 - INTERVENTION/IMPLEADMENT
IA No. 90744/2024 - INTERVENTION/IMPLEADMENT
IA No. 90701/2024 - INTERVENTION/IMPLEADMENT
IA No. 90690/2024 - INTERVENTION/IMPLEADMENT
IA No. 89905/2024 - INTERVENTION/IMPLEADMENT
IA No. 89077/2024 - INTERVENTION/IMPLEADMENT
IA No. 91344/2024 - INTERVENTION/IMPLEADMENT
IA No. 91340/2024 - INTERVENTION/IMPLEADMENT

SLP(C) No. 7104/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
260533/2023
IA No. 260533/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7103/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
3619/2024
IA No. 3619/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7102/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
38921/2024
IA No. 38921/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7419/2024 (XI-A)

**IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
38786/2024
IA No. 38786/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8283/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
73490/2024
IA No. 73490/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8023/2024 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72431/2024
IA No. 72431/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 12176/2023 (XI-A)

**SLP(C) No. 6482/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 8282/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72480/2024
IA No. 72480/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6486/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7627/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
51234/2024
IA No. 51234/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7100/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
35639/2024
IA No. 35639/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED**

JUDGMENT

SLP(C) No. 8277/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
71722/2024
IA No. 71722/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8281/2024 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
72340/2024
IA No. 72340/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7223/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
47653/2024
IA No. 47653/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 9159/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
74450/2024
IA No. 74450/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8278/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
71606/2024
IA No. 71606/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 8731/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
73658/2024
IA No. 73658/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7376/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

112098/2023

IA No. 112098/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7256/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 180976/2023

IA No. 180976/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7362/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 245198/2023

IA No. 245198/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7327/2024 (XI-A)

SLP(C) No. 7328/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6495/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 243467/2023

IA No. 243467/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6054/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 222310/2023

IA No. 222310/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6496/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 245204/2023

IA No. 245204/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6130/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 57463/2024

IA No. 57463/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8262/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 60154/2024

IA No. 60154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 6545/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 44152/2024

IA No. 44152/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8263/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 61345/2024

IA No. 61345/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 7329/2024 (XI-A)

SLP(C) No. 6446/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6060/2024 (XI-A)

SLP(C) No. 6053/2024 (XI-A)

SLP(C) No. 6059/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6058/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6472/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 6474/2024 (XI-A)

**SLP(C) No. 6471/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7349/2024 (XI-A)
FOR ADMISSION and I.R.**

**S
LP(C) No. 6473/2024 (XI-A)**

**SLP(C) No. 6057/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
210033/2023
IA No. 210033/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7350/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
179073/2023
IA No. 179073/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7312/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
173560/2023
IA No. 173560/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7364/2024 (XI-A)

SLP(C) No. 6051/2024 (XI-A)

**SLP(C) No. 8260/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
60846/2024
IA No. 60846/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7367/2024 (XI-A)

SLP(C) No. 7368/2024 (XI-A)

**SLP(C) No. 7369/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 8836/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
55717/2024
IA No. 55717/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 8827/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
56602/2024
IA No. 56602/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 6052/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
252127/2023
FOR APPLICATION FOR SUBSTITUTION ON IA 197392/2024
IA No. 197392/2024 - APPLICATION FOR SUBSTITUTION
IA No. 252127/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7370/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
24931/2024
IA No. 24931/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7351/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
186918/2023
IA No. 186918/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 7319/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
169977/2023
IA No. 169977/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7353/2024 (XI-A)

SLP(C) No. 7321/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
200915/2023
IA No. 200915/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
S
LP(C) No. 7354/2024 (XI-A)
FOR ADMISSION and I.R.

SLP(C) No. 7355/2024 (XI-A)

SLP(C) No. 7322/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
201905/2023
IA No. 201905/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7323/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
200754/2023
IA No. 200754/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6056/2024 (XI-A)
FOR
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
220697/2023
IA No. 220697/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7356/2024 (XI-A)

SLP(C) No. 7325/2024 (XI-A)

SLP(C) No. 7357/2024 (XI-A)

SLP(C) No. 7326/2024 (XI-A)
IA
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
200888/2023
IA No. 200888/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 7358/2024 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
206465/2023**

**IA No. 206465/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7359/2024 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
206687/2023**

**IA No. 206687/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7360/2024 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
202915/2023**

**IA No. 202915/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7361/2024 (XI-A)

SLP(C) No. 6177/2024 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
217643/2023**

**IA No. 217643/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 24697/2023 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226948/2023**

**IA No. 226948/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 7420/2024 (XI-A)

SLP(C) No. 6466/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 7421/2024 (XI-A)

IA

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
226700/2023**

IA No. 226700/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT**SLP(C) No. 7042/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238229/2023****IA No. 238229/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****SLP(C) No. 7056/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
254446/2023****IA No. 254446/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****S****LP(C) No. 6055/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238507/2023****IA No. 238507/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****SLP(C) No. 7072/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
244155/2023****IA No. 244155/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****SLP(C) No. 7073/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
243119/2023****IA No. 243119/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****SLP(C) No. 7074/2024 (XI-A)****IA****FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238803/2023****IA No. 238803/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT****SLP(C) No. 7075/2024 (XI-A)****IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
238518/2023**

**IA No. 238518/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6448/2024 (XI-A)

SLP(C) No. 6477/2024 (XI-A)

SLP(C) No. 6450/2024 (XI-A)

SLP(C) No. 6454/2024 (XI-A)

SLP(C) No. 6455/2024 (XI-A)

**SLP(C) No. 6456/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7529/2024 (XI-A)
FOR**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
43868/2024**

**IA No. 43868/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6458/2024 (XI-A)

SLP(C) No. 6459/2024 (XI-A)

**SLP(C) No. 6460/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 6461/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 7530/2024 (XI-A)
IA**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
51583/2024**

**IA No. 51583/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 6479/2024 (XI-A)

**SLP(C) No. 5810/2024 (XI-A)
FOR**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 51125/2024

IA No. 51125/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8013/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 63831/2024

IA No. 63831/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8012/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 62483/2024

IA No. 62483/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8075/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 73953/2024

IA No. 73953/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9094/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76282/2024

IA No. 76282/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8279/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 71517/2024

IA No. 71517/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9498/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 75258/2024

IA No. 75258/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 25397/2024 (XI-A)

SLP(C) No. 21175/2024 (XI-A)

SLP(C) No. 11826/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 95349/2024

IA No. 95349/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 25610-25611/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 9847/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84334/2024

IA No. 84334/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12497/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111950/2024

IA No. 111950/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13658-13668/2024 (XI-A)

IA No. 120737/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 8024/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 72407/2024

IA No. 72407/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9571/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 90379/2024

IA No. 90379/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10078/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85580/2024

IA No. 85580/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 17896/2024 (XI-A)

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 129721/2024

IA No. 129721/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12102/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87383/2024

IA No. 87383/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11827/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 95445/2024

IA No. 95445/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11087/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 102705/2024

IA No. 102705/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 23350/2024 (XI-A)

FOR ADMISSION and I.R.

SLP(C) No. 10065/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85881/2024

IA No. 85881/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10290/2024 (XI-A)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 90114/2024

IA No. 90114/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 25541/2024 (XI-A)
FOR ADMISSION and I.R.**

S

**LP(C) No. 13163/2024 (XI-A)
FOR**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 87720/2024

IA No. 87720/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

S

**LP(C) No. 17892/2024 (XI-A)
FOR**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131586/2024

IA No. 131586/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 12543/2024 (XI-A)
FOR**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 107200/2024

IA No. 107200/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 13796-13800/2024 (XI-A)
IA**

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 133183/2024

IA No. 133183/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**Diary No(s). 16603/2023 (XI-A)
FOR**

FOR CONDONATION OF DELAY IN FILING ON IA 254121/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 254124/2024

IA No. 254121/2024 - CONDONATION OF DELAY IN FILING

IA No. 254124/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 10069/2024 (XI-A)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 85134/2024

IA No. 85134/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 17175/2023 (XI-A)

FOR FOR CONDONATION OF DELAY IN FILING ON IA 139944/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 139946/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 139947/2024

IA No. 139944/2024 - CONDONATION OF DELAY IN FILING

IA No. 139946/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 139947/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13650/2024 (XI-A)

SLP(C) No. 15401/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143615/2024

IA No. 143615/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15402/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 144405/2024

IA No. 144405/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 51082/2023 (XI-A)

IA FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 144035/2024

FOR CONDONATION OF DELAY IN FILING ON IA 144037/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 144040/2024

IA No. 144037/2024 - CONDONATION OF DELAY IN FILING

IA No. 144035/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 144040/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15399/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 143850/2024

IA No. 143850/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 15403/2024 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
144247/2024**

**SLP(C) No. 15404/2024 (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
143509/2024
IA No. 143509/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 15400/2024 (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
143647/2024
IA No. 143647/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 12996/2024 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 12825/2024 (XI-A)
FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
106812/2024
IA No. 106812/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**Diary No(s). 54142/2023 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 172150/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
172151/2024
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
172153/2024
IA No. 172150/2024 - CONDONATION OF DELAY IN FILING
IA No. 172153/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 172151/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 19593/2024 (XI-A)
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
177742/2024**

**Diary No(s). 54146/2023 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 172754/2024**

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
172755/2024**

**FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
172757/2024**

IA No. 172754/2024 - CONDONATION OF DELAY IN FILING

**IA No. 172757/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**IA No. 172755/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 11630/2024 (XI-A)

FOR ADMISSION IA No. 196998/2024 - APPLICATION FOR SUBSTITUTION

SLP(C) No. 9810/2024 (XI-A)

**FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
48544/2024**

**IA No. 48544/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 8074/2024 (XI-A)

FOR

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
64426/2024**

**IA No. 64426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 10269/2024 (XI-A)

**IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
85282/2024**

**IA No. 85282/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 12824/2024 (XI-A)

**FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
105444/2024**

**IA No. 105444/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 10286/2024 (XI-A)

**IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
92201/2024**

**IA No. 92201/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 12826/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

110555/2024

IA No. 110555/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 10268/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 84485/2024

IA No. 84485/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19431/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177461/2024

IA No. 177461/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 13649/2024 (XI-A)

SLP(C) No. 10287/2024 (XI-A)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92417/2024

IA No. 92417/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11627/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 101121/2024

IA No. 101121/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 15398/2024 (XI-A)

SLP(C) No. 19432/2024 (XI-A)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 171275/2024

IA No. 171275/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 9441/2024 (XI-A)

**FOR FOR CONDONATION OF DELAY IN FILING ON IA 175765/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 175766/2024**

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 175767/2024

IA No. 175765/2024 - CONDONATION OF DELAY IN FILING

IA No. 175767/2024 - CONDONATION OF DELAY IN REFILING / CURING THE

DEFECTS

IA No. 175766/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 12997/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 120006/2024

IA No. 120006/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9500/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76208/2024

IA No. 76208/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 17925/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 121869/2024

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 221848/2024

IA No. 221848/2024 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 121869/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9497/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 74640/2024

IA No. 74640/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 9499/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 76864/2024

IA No. 76864/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11551/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 106002/2024

IA No. 106002/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19594/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

177694/2024

IA No. 177694/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19591/2024 (XI-A)

IA No. 177261/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19396/2024 (XI-A)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 176615/2024

IA No. 176615/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 26490/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177291/2024

IA No. 177291/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19590/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177375/2024

IA No. 177375/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19595/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177649/2024

IA No. 177649/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19592/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177406/2024

IA No. 177406/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19393/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177697/2024

IA No. 177697/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19596/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

177576/2024

IA No. 177576/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 19395/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 177640/2024

IA No. 177640/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 26491/2024 (XI-A)

[TO FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 241257/2024

IA No. 241257/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 14233/2024 (XI-A)

SLP(C) No. 11824/2024 (XI-A)

SLP(C) No. 12278/2024 (XI-A)

IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 105559/2024

IA No. 105559/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 20200/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 187720/2024

IA No. 187720/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 21129/2024 (XI-A)

IA No. 243378/2024 - CONDONATION OF DELAY IN FILING

IA No. 243379/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS

SLP(C) No. 13801/2024 (XI-A)

SLP(C) No. 21831/2024 (XI-A)

SLP(C) No. 13802/2024 (XI-A)

**SLP(C) No. 13803/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 13809/2024 (XI-A)

SLP(C) No. 13804/2024 (XI-A)

**SLP(C) No. 13805/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 13806/2024 (XI-A)

SLP(C) No. 13807/2024 (XI-A)

SLP(C) No. 13808/2024 (XI-A)

Diary No(s). 25047/2024 (XI-A)

IA No. 202192/2024 - CONDONATION OF DELAY IN FILING

IA No. 202199/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

SLP(C) No. 19937/2024 (XI-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 181585/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 186751/2024

IA No. 181585/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 186751/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 27274/2024 (XI-A)

SLP(C) No. 21097/2024 (XI-A)

Diary No(s). 28732/2024 (XI-A)

FOR CONDONATION OF DELAY IN FILING ON IA 233224/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 233226/2024

IA No. 233224/2024 - CONDONATION OF DELAY IN FILING

IA No. 233226/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No(s). 31877/2024 (XI-A)

IA No.173465/2024-CONDONATION OF DELAY IN FILING and IA

No.173464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 173465/2024 - CONDONATION OF DELAY IN FILING

IA No. 173464/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 19938/2024 (XI-A)
IA FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
183759/2024**

**IA No. 183759/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 21510/2024 (XI-A)

SLP(C) No. 20199/2024 (XI-A)

**SLP(C) No. 24450/2024 (XI-A)
FOR ADMISSION**

**Diary No(s). 42485/2024 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 283526/2024
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
283527/2024
IA No. 283526/2024 - CONDONATION OF DELAY IN FILING
IA No. 283527/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**Diary No(s). 51365/2024 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 280290/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
280293/2024
IA No. 280290/2024 - CONDONATION OF DELAY IN FILING
IA No. 280293/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 28148/2024 (XI-A)

**Diary No(s). 51415/2024 (XI-A)
IA FOR CONDONATION OF DELAY IN FILING ON IA 265279/2024
IA No. 265279/2024 - CONDONATION OF DELAY IN FILING**

SLP(C) No. 30055/2024 (XI-A)

**SLP(C) No. 9574/2025 (XI-A)
FOR ADMISSION and I.R.**

**SLP(C) No. 27361/2024 (XI-A)
FOR ADMISSION and I.R.**

SLP(C) No. 27449/2024 (XI-A)

Diary No(s). 15290/2023 (XI-A)

[TO
FOR CONDONATION OF DELAY IN FILING ON IA 28823/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
28824/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
28826/2025
IA No. 28823/2025 - CONDONATION OF DELAY IN FILING
IA No. 28824/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 28826/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 10867/2025 (XI-A)
FOR ADMISSION and I.R.
IA No. 81258/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 13692/2024 (XI-A)

SLP(C) No. 1893/2025 (XI-A)
IA No. 849/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

SLP(C) No. 6607/2025 (XI-A)

Diary No(s). 41994/2024 (XI-A)
IA No. 217761/2024 - CONDONATION OF DELAY IN FILING
IA No. 217762/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 217763/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 42412/2024 (XI-A)
FOR
FOR CONDONATION OF DELAY IN FILING ON IA 40082/2025
FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA
40083/2025
IA No. 40082/2025 - CONDONATION OF DELAY IN FILING
IA No. 40083/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS

Diary No(s). 56668/2024 (XI-A)
[TO
FOR CONDONATION OF DELAY IN FILING ON IA 287587/2024
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
287588/2024

**IA No. 287587/2024 - CONDONATION OF DELAY IN FILING
IA No. 287588/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4306/2025 (XI-A)

Diary No(s). 60000/2024 (XI-A)

FOR

FOR CONDONATION OF DELAY IN FILING ON IA 26593/2025

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
26594/2025**

IA No. 26593/2025 - CONDONATION OF DELAY IN FILING

**IA No. 26594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

Diary No(s). 60940/2024 (XI-A)

IA No. 25816/2025 - CONDONATION OF DELAY IN FILING

Diary No(s). 1334/2025 (XI-A)

FOR CONDONATION OF DELAY IN FILING ON IA 27063/2025

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
27068/2025**

IA No. 27063/2025 - CONDONATION OF DELAY IN FILING

**IA No. 27068/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

SLP(C) No. 4133/2025 (XI-A)

SLP(C) No. 6670/2025 (XI-A)

SLP(C) No. 9577/2025 (XI-A)

SLP(C) No. 9576/2025 (XI-A)

SLP(C) No. 6608/2025 (XI-A)

Diary No(s). 9624/2025 (XI-A)

IA No. 57871/2025 - CONDONATION OF DELAY IN FILING

**IA No. 57872/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

SLP(C) No. 9575/2025 (XI-A)

SLP(C) No. 10532/2025 (XI-A)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
79755/2025**

IA No. 79755/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

**SLP(C) No. 10866/2025 (XI-A)
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
75151/2025
IA No. 75151/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

SLP(C) No. 11678/2025 (XI-A)

**Diary No(s). 1202/2025 (XI-A)
IA No. 62123/2025 - CONDONATION OF DELAY IN FILING
IA No. 62126/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**SLP(C) No. 14868/2025 (XI-A)
IA No. 59987/2024 - CONDONATION OF DELAY IN FILING
IA No. 59988/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**SLP(C) No. 14107/2025 (XI-A)
FOR ADMISSION and I.R.
IA No. 114436/2025 - CONDONATION OF DELAY IN FILING
IA No. 114438/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 114434/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 14508/2025 (XI-A)
IA No. 117297/2025 - CONDONATION OF DELAY IN FILING
IA No. 117298/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS**

**SLP(C) No. 19811/2025 (XI-A)
IA No. 74543/2024 - CONDONATION OF DELAY IN FILING
IA No. 74544/2024 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 74545/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

**SLP(C) No. 19181/2025 (XI-A)
IA No. 146456/2025 - CONDONATION OF DELAY IN FILING
IA No. 146457/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 146455/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED**

JUDGMENT**SLP(C) No. 19233/2025 (XI-A)****IA No. 142955/2025 - CONDONATION OF DELAY IN FILING****IA No. 142956/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 19746/2025 (XI-A)****IA No. 154179/2025 - CONDONATION OF DELAY IN FILING****IA No. 154180/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****SLP(C) No. 19738/2025 (XI-A)****IA No. 156156/2025 - CONDONATION OF DELAY IN FILING****IA No. 156151/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES****SLP(C) No. 19741/2025 (XI-A)****FOR ADMISSION and I.R.****IA No. 155969/2025 - CONDONATION OF DELAY IN FILING****IA No. 155971/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****Diary No(s). 24220/2025 (XI-A)****IA No. 158581/2025 - CONDONATION OF DELAY IN FILING****IA No. 158582/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****Diary No(s). 26098/2025 (XI-A)****IA No. 160321/2025 - CONDONATION OF DELAY IN FILING****SLP(C) No. 21134/2025 (XI-A)****IA No. 171452/2025 - CONDONATION OF DELAY IN FILING****IA No. 171456/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS****IA No. 171455/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT****Diary No(s). 50272/2023 (XI-A)****IA No. 121592/2024 - CONDONATION OF DELAY IN FILING****IA No. 121595/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS****IA No. 121594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

**SLP (C) No(s). 22193/2025 (XI-A)
(IA No. 180300/2025 - CONDONATION OF DELAY IN FILING IA
No.180302/2025 - CONDONATION OF DELAY IN REFILING/CURING THE
DEFECTS IA No. 180301/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

Date : 12-08-2025 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI**

For Petitioner(s) : Mr. Naveen Kumar, AOR

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Mr. Subhasish Mohanty, AOR
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**Mr. Pitambar Acharya, Sr. A.A.G.
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Mr. Purnendu Bajpai, Adv.
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Mr. Kiran Kumar Patra, AOR
Mr. Preetish Sahu, Adv.**

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Mr. Chandra Vardhan Singh, Adv.**

**Mr. Pitambar Acharya, Advocate General
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Ms. Ilashri Gaur, Adv.**

Mr. Pitambar Acharya, Advocate General

Mr. Gaurav Khanna, AOR
Mr. Gauram B., Adv.
Mr. Rudraksh Pandey, Adv.

Mr. Suwendu Suvasis Dash, AOR

Mr. Pitambar Acharya, Advocate General
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Ms. Visakha Raghuram, Adv.

Mr. Jogy Scaria, AOR

Mr. Pitambar Acharya, Advocate General
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Mr. Jay Nirupam, Adv.
Mr. D. Girish Kumar, Adv.
Mr. D.girish Kumar, Adv.
Mr. Pranav Giri, Adv.
Mr. Ekansh Sisodia, Adv.
Ms. Sukanya Das, Adv.

Mr. Shibashish Misra, AOR

Mr. Pitamber Acharya, Advocate General
Mr. Som Raj Choudhury, AOR
Ms. Shrutee Aradhana, Adv.
Mr. Prashant Kumar, Adv.

Mr. Pitamber Acharya, A.S.G.
Mr. Joby P. Varghese, AOR
Ms. Rashi Goyal, Adv.

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Mr. Koustubh Desai, Adv.

Mr. Pitambar Acharya, Advocate General
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Mr. Pitambar Acharya, Advocate General
Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.
Mr. Shlok Luthra, Adv.

Mr. Pitambar Acharya, Advocate General
Mr. Srisatya Mohanty, AOR
Mr. Abhijit Pattanaik, Adv.

For Respondent(s) : Mr. Suresh Chandra Tripathy, AOR

Mr. Abhishth Kumar, AOR
Ms. Sarita, Adv.

Mr. Suman Tripathy, AOR

Mr. Amit Verma, AOR
Ms. Ankita Patnaik, Adv.
Ms. Swati Sood, Adv.

Mr. E.r. Kumar, Adv.
Mr. D. P. Mohanty, Adv.
Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.
Ms. Apurba Pattanayak, Adv.
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Ms. Vanshaja Shukla, AOR

Mr. Merusagar Samantaray, AOR
Ms. Ayushi Upadhaya, Adv.
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Mr. Rahul Kulhare, Adv.
Mr. Ratnadeep Rana, Adv.
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Mr. Subesh Kumar Sahoo, Adv.
Mr. Awanish Sinha, AOR

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Mr. Pranaya Kumar Mohapatra, AOR
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Mr. Ratnakar Dash, Sr. Adv.
Mr. G.sivabalamurugan, AOR
Mr. C.adhikesavan, Adv.
Mr. P.v.harikrishnan, Adv.
Mr. Dhass Prathap Singh, Adv.

Mr. Vipul Agrawal, AOR

Ms. Sneha Kalita, AOR

Mr. P.Vamshi Rao, Adv.
Mr. Meka Venkata, Adv.
Mr. Ramakrishna, Adv.
Mr. Srijan Sinha , AOR

Mr. Dhananjaya Mishra, AOR
Mr. Amritesh Mohanty, Adv.

Mr. Bharat Swaroop Sharma, Adv.
Ms. Deepinder Kaur, Adv.
Mr. R. Sathish, AOR

Ms. Charu Ambwani, AOR

Mr. Merusagar Samantaray, AOR
Ms. Ayushi Upadhaya, Adv.
Ms. Tharani Sre, Adv.

Bhavani S. Patnaik, Adv.
Mr. Divesya Mohapatra, Adv.,
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar Jha, Adv.
Ms. Swati Vishan, Adv.
Mr. Supriya, Adv.

Mr. Mohit D. Ram, Adv.
Ms. Nayan Gupta, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

1. Applications for substitution are allowed.
2. As requested by learned counsel for the parties, De-tag SLP

(C) Nos. 9054 of 2023, 13021, 11024, 9811, 5810, 11630 & 9810 of 2024 and SLP (C) Diary No. 1202 of 2025 and list the above special leave petitions next week.

3. Mr. Pitambar Acharya, Advocate General for the State of Odisha has brought to our notice that Government of Odisha through Finance Department has issued the revised guidelines vide Notification No.FIN-SOS1-MISC-0064-2024/23782/F. dated 21.08.2024 and Resolution No.FIN-CSI-APPL-0001-2025/5073/F. dated 13.02.2025. It is submitted that most of the cases listed in this batch are covered by those guidelines and resolution. The directions of the High Court be implemented granting benefit to the respondents.

4. We acknowledge the said statement made at Bar and direct that the State of Odisha through the Officer-in-Charge shall file an affidavit within two weeks from today indicating the fact that the claim of the respondents is covered by this policy, further specifying the details of the case numbers which are covered and the judgment which is under challenged be implemented in terms of the said guidelines/resolution. On filing such affidavit within the time so specified, the respondents may verify the said fact within a week and at liberty to file affidavit in counter.

5. List on 9.09.2025 on top of the Board.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
ASSISTANT REGISTRAR